

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:6828  
ANSWERED ON:11.05.2005  
UNIFORM POLICY FOR MEDICAL COLLEGES  
Pandey Dr. Laxminarayan;Tripathi Shri Chandramani

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government is contemplating to formulate uniform policy for all the medical colleges in the country ;
- (b) if so, the details thereof;
- (c) whether the Government has received any memorandum from the All India Medical Colleges in this regard;
- (d) if so, the main points thereof;
- (e) the action taken by the Government thereon; and
- (f) the details of the medical colleges to be opened in the year 2005-06 ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE ( SMT. PANABAKA LAKSHMI)

(a) to (e): There are Regulations already in place to maintain uniform policy for all the medical colleges in the country.

The Medical Council of India (MCI) with the approval of the Union Government has laid down broad principles to be observed by the institutions/Universities in the Graduate Medical Education Regulations, 1997 and the Postgraduate medical Education Regulations, 2000. These Regulations prescribe, inter-alia the objectives of the course, minimum eligibility requirement for joining the course, selection criteria, period of training/internship, procedures relating to the conduct of examination, award of marks and the qualifications of the examiners etc.

These regulations are reviewed by the MCI from time to time so as to keep pace with the latest advancement in the field of medical education. The suggestions received by the government in this regard from various organizations are also kept in view while reviewing the Regulations.

(f): permissions have been given for opening of four medical colleges during the year 2005-06 so far. There are some other proposals which are referred to the Medical Council of India for evaluation. Clearance of these proposal depend on fulfilling the qualifying the criteria prescribed in the regulations of MCI, availability of infrastructural facilities and the recommendations of the MCI.